

(a) whether the Banking Department in his Ministry has implemented the earlier decision of Government to inter-transfer officials above the scale-V in nationalised banks to remove vested interest;

(b) whether officers of senior scale are posted from other nationalised banks to State Bank of India, if not, the reasons therefor; and

(c) whether officials in scale-VI, scale-VII and scale-VIII (special) in State Bank of India have been posted at their places of their domicile if so, the details hereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). Government have advised the public sector banks to undertake an exercise for strengthening the Senior Management positions of the banks which do not have suitable officers within, by inducting officers from other banks. Actual appointments, when needed, are made in consultation with concerned organisations.

(c) State Bank of India has reported that 8 officers of Top Executive Grade Scale-VI, 6 officers of Top Executive Grade Scale-

VII and 1 officer of Top Executive Grade (special scale-I) have been posted at their respective places of domicile.

#### **Financial assistance for development of wakfs in Kerala**

2606. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of WELFARE be pleased to state:

(a) the names of the wakfs developed in the State of Kerala with the financial assistance from the Central Wakf Council:

(b) quantum of funds given by the Central Wakf Council to each of these Wakfs;

(c) whether Government propose to extend any financial help to develop more wakfs in the State of Kerala; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO): (a) and (b) The following two wakfs have been developed in the State of Kerala with the loan assistance from the Central Wakf Council—

Name of the Wakf	Amount of Assistance given by the Council
1. Hashimiya Madrasa Wakf, Alleppy (Kerala)	Rs 2 00 lakhs
2. Madrasa Darussalam Yateem Khana, Tellicherry (Kerala)	Rs 11 90 lakhs

(c) and (d). Loan assistance to Wakf Boards/Wakfs for development of their urban wakf properties against viable schemes is given by the Central Wakf Council and not by the Central Government. The Council will duly consider and decide upon the grant of such assistance to other such proposals also from Kerala as and when these are received. There is currently no proposal from Kerala with CWC.

#### **Lion tailed monkey**

2607. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any study regarding the endangered species of lion tailed monkeys found in the silent valley forests of Kerala has been made;

(b) if so, the details indicating the number of the species;

(c) whether there is increase/decrease in their population over the last three years; and

(d) the steps the Government have taken to protect these species?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) Yes, Sir.

(b) The Zoological Survey of India have conducted a survey of the lion-tailed monkey in the country from 1980 to 1983, according to which the number of the species in the silent valley forests of Kerala is approximately 300

(c) The number of the lion-tailed monkeys in the country, according to this enumeration, is approximately 1760, whereas their population in 1975 in the country was estimated at 800, including 150 in the silent valley.

(d) steps taken to protect the species include:

- (i) Inclusion of the species in Schedule 1 of the Wild Life (Protection) Act, 1972 so as to provide total protection against commercial exploitation and hunting.
- (ii) Provision of Strict protection to the lion-tailed monkey and its habitat in 3 national parks and 11 sanctuaries.

#### **Regulation on functioning of leasing companies**

2608. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to

introduce laws to regulate the functioning of leasing companies;

(b) if so, details thereof; and

(c) whether any suggestions have been received in this regard; and

(d) if so, details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

#### **Establishment of wet land and coastal eco-system centre**

2609. SHRI C. SAMBU: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there is any proposal to set up centre for wet land and coastal eco-system, at Institute for Coastal and Offshore Research INCOR at Visakhapatnam, Andhra Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) There is no such proposal.

(b) Does not arise.

#### **Loans to Sportsmen**

2610. SHRI C. SAMBU: Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal to give loans to sportsmen to start their own business or industry; and

(b) if so, the details thereof?